

(b) whether Government have made an assessment as to how far the assistance already given has helped the producer and benefited the workers;

(c) whether complaints have been received from various quarters about the misuse of funds and mal-functioning of the cooperatives engaged in husk collection and distribution; and

(d) whether Government propose to arrange for a thorough inquiry into the functioning of the cooperatives at the vionidus levels and the progress of the development scheme and also the complaints referred to in (c) above?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) Yes, Sir. The Government of Kerala have sent a scheme for development of Coir Industry during the five year period 1978-79 to 1982-83, involving an outlay of Rs. 61.62 crores consisting of Rs. 24.24 crores as assistance from the Centre, Rs. 32.38 crores as institutional finance and Rs. 5 crores as the State Government's contribution under the plan.

(b) A total of 270 Coir Primary Societies, 13 Manufacturing Societies and four Central Coir Marketing Societies have been restructured and brought under the Coir Development Scheme.

(c) No, Sir.

(d) Does not arise.

#### Clashes between High Castes and Harijans

1093. SHRI MADHAVRAO SCINDIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of cases in all States where clashes between high castes and Harijans took place during the last six months;

(b) the number of cases in which clashes were violent and persons killed therein; and

(c) the remedial measures taken by State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) As per the information received from the State Governments the number of cases where clashes between high castes and Harijans took place for the period December, 1979 to March, 1980 was 3706.

(b) As per the information received from the State Governments the number of cases in which the clashes were violent and persons killed therein was 127.

(c) The Home Minister has written on 10th March, 1980 to the Chief Ministers/Governors of States, where crimes against members of Scheduled Castes have been occurring, conveying to the State Governments guidelines of precautionary and preventive, punitive and rehabilitative measures to be taken for effectively dealing with crimes against them. Steps to be taken to prevent and deal effectively with atrocities on Scheduled Castes and for their economic development were also discussed in detail in the Conference of Chief Ministers/Governors held on 8th April, 1980. The State Governments have been in full agreement with the approach suggested by the Government of India and endorsed at the Conference on 8th April, 1980.

#### Dismissal of Canteen Employees at Calcutta

1094. SHRI SATYA SADHAN CHAKRABORTY: Will the Minister of INDUSTRY be pleased to state:

(a) whether 52 canteen employees of National Instruments Ltd., Calcutta were dismissed from service in 1971;

(b) if so, have they been issued any dismissal order and paid their legal dues; and

(c) if not, the reasons why they have been prevented from joining their duties since 1971?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):

(a) to (c). The canteen workers of the canteen of National Instruments Limited, Calcutta are not the employees of the Company but of the Canteen Managing Committee. The question, therefore, of dismissal of any canteen worker by the Company does not arise.

#### Infiltration from Bangladesh

1095. SHRI INDRAJIT GUPTA:

SHRI P. K. KODIYAN:

SHRI P. M. SAYEED:

SHRI M. V. CHANDRASHEKHARA MURTHY:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that the flow of illegal immigrants from Bangladesh to the north-eastern region of the country has been continuing unabated;

(b) if so, the number of such people who came during the last three months; and

(c) what steps are being taken by Government to prevent such illegal immigration to the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) and (b). Attempts by Bangladesh nationals to enter North-Eastern Region clandestinely are continuing. A total of 1573 persons were sent back by BSF deployed on the border during the period 1st February to 30th April, 1980.

(c) Government have already strengthened vigilance on the border by intensifying land and riverine patrolling along the Indo-Bangladesh border and deployment of additional border forces. Government of Bangladesh have also been requested for their co-operation in putting a stop to illegal infiltration.

चलती गाड़ियों में चोरी करने वाले गिरोह की गिरफ्तारी

1096. श्री निहाल सिंह : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली पुलिस की अपराध शाखा ने हाल ही में एक ऐसे गिरोह का पता लगाया है जो देश भर में रेल गाड़ियों में चोरी करता है ; और

(ख) यदि हाँ, तो कितनी चोरियों, हत्याओं के मामलों प्रकाश में आये हैं और उनके फल-स्वरूप बरामद किए गए माल का व्यौरा क्या है ?

गृह मंत्रालय में राज्य मंत्री (श्री योगेन्द्र मकवाना): (क) और (ख) दिल्ली पुलिस की अपराध शाखा ने 12/13-5-1980 की रात को जनकपुरी क्षेत्र में गांव बुडेलता में कारंबाई के लिए तैयार किशन पानिपतिया के नेतृत्व में एक गिरोह का पता लगाया । गिरफ्तारी के समय उनसे 32 बोर वाली 11 कारतूस और 12 बोर वाली 9 कारतूस और गोलाबारूद सहित 3 पिस्तोले और 3 रिवाल्वर बरामद किए गए । पूछ-ताछ करने पर गिरोह के सदस्यों ने बताया कि उन्होंने दिल्ली हरियाणा, मध्य प्रदेश, गुजरात और महाराष्ट्र में केन्द्रीय और पश्चिमी रेलवे की चलती गाड़ियों में बड़ी संख्या में चोरियां की है । यह गिरोह नरेना बिहार, दिल्ली में डकेती और हत्या के लिए, रजौरी गार्डन से अन्य हत्या और तिलक नगर, दिल्ली में हत्या क प्रयास के लिए जिम्मेदार था । पता लगा है गिरोह के दो सदस्य, 1980 में जी आर पी अलीगढ़ में दर्ज गोमती एक्सप्रेस डकेती के अन्तर्गत है । बाद में 5 कारतूसों सहित 303 बोर की दो पिस्तोले बरामद की गई ।